# CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP 585/2015 OA 410/2015

## this the 16<sup>th</sup> day of November, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Uday Kumar Verma, Member (A)

Yograj Singh Malik
Aged – 68 years
S/o Shri Darvay Singh Malik
Retired from the post of Driver-II from the
Office of Station Health Organization
Ministry of Defence,
Delhi Cantt-10
R/o E-Block,
Gali No.1, H.No.51
Nehru Vihar
Delhi – 94

.... Petitioner

(By Advocate: Shri Yogesh Sharma)

#### **VERSUS**

- Shri G.Mohan Kumar Secretary Ministry of Defence Govt. of India New Delhi
- Shri Sudip
   Director
   Station Health Organization
   Ministry of Defence (Army)
   Delhi Cantt.-110 010

.... Respondents.

(By Advocate: Shri Gyanender Singh)

#### **ORDER (ORAL)**

### By Hon'ble Mr.V. Ajay Kumar,

The learned counsel appearing for the respondents submits that respondents have complied with the order of this Tribunal by passing a

speaking order dated 13.11.2015, a copy of which is produced today after serving the same to the counsel for the applicant.

2. In the circumstances, the Contempt Petition is closed. Notices issued to the respondents are discharged. However, petitioner is at liberty to question the order now passed by the respondents, if still aggrieved, in accordance with law.

No costs.

(UDAY KUMAR VERMA) Member (A) (V. AJAY KUMAR) Member (J)

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